

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATHI): (a) The environmental norms and guidelines for the development activities of beach resorts and hotels are prescribed in the Gazette Notifications issued by the Ministry vide S.O. No. 114(E) dated 20-2-1991 and SO. No. 595(E) dated 16-K-1994.

(b) to (d) Certain cases of violation have been reported from all the Coastal States. In such cases, the matter has been taken up with the concerned State Governments/UT Administrations, to ensure compliance with the provisions of the Notifications.

#### **Itanami of Safari parks**

1100. SHRI SARADA MOHANTY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have prepared guidelines on the establishment of Safari Parks;

(b) if so, the salient features thereof;

(c) the details of the plan of Government with regard to the re-orientation and establishment of Safari Parks; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATHI): (a) No, Sir. The Central Zoo Authority has not yet issued guidelines for the setting up of Safari Parks; however, the matter has been discussed, and guidelines will be evolved after a process of consultation.

(b) ;o (d) Do not arise.

#### **Environmental Action Programme**

1101. DR. B.B. DUTTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have drawn up an Environmental Action Programme (EAP).

tb) if so, the areas of priority identified by Government under the programme; and

(c) how Government propose to implement the EAP?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATHI): (a) Yes, Sir.

(b) and (c) The priority areas of the Environment Action Programmes (EAP) are: (i) Conservation and Sustainable utilisation of Biodiversity in selected ecosystems, (ii) Afforestation, Waste-land development, Soil and Moisture Conservation, (iii) Ensuring clean air sources, (iv) Industrial and related Pollution Control and Waste Reduction Management particularly Hazardous wastes, improving access to clean technologies, (v) tackling urban environmental issues, (vi) Strengthening environmental science, education, training and awareness and (vii) Alternate energy source.

These priorities are reflected in policy statements and in ongoing programmes of the Ministry. Special attention is paid to these areas in the matter of external assistance. Implementation of the priorities of the EAP may be seen as resulting from the range of activities for sustainable development promoted by various Ministries of Government.

#### **Promotion of hotels on Puri-Konark Marine Drive**

1102. SHRI CHATURANAN MISHRA, SHRI N. GIRI PRASAD:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Central Government have restrained the Orissa State Government from going ahead with its plans to promote big hotels on Puri-Konark marine drive and from completing the ongoing construction work of a bridge and road to the Konark Balukhand Sanctuary;